

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001  
Regional Branch, Allahabad

Dated: 11/07/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70370-70372/2016-EX[DB] dated 07/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

  
Asstt. Registrar

| Application | Appeal         | Name and Address of Appellant                                         |
|-------------|----------------|-----------------------------------------------------------------------|
| 1           | E/740-742/2010 | CCE KANPUR<br>117/7, SARVODAYA NAGAR,<br>KANPUR 208005.               |
|             |                | Name and Address of<br>Respondent                                     |
| 2           |                | MATADOR FOAM,<br>F-10, PANKI INDUSTRIAL<br>AREA, SITE-II, KANPUR. ,,  |
| 3           |                | BAJRANG FOAM,<br>F-10B, PANKI INDUSTRIAL<br>AREA, SITE-II, KANPUR. ,, |
| 4           |                | SHEETAL FOAM,<br>F-9, PANKI INDUSTRIAL<br>AREA, SITE-II, KANPUR. ,,   |

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

- 8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithiyaram Street, T. Nagar, Chennai-17
- 9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38
- 14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),1/F-19,1st Floor,Cross River Mall,CBD  
Ground,Near Karkardooma Court,Delhi-110032
- 16 C.D.R.      17 Office Copy      18 Guard File

  
Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE  
TRIBUNAL  
REGIONAL BENCH : ALLAHABAD  
COURT No. I**

**APPEAL No.E/740, 741 & 742/2010-EX[DB]**

(Arising out of Order-in-Appeal No. 50-51-52-CE/APPL/KNP/2010 dated 29/01/2010 passed by Commissioner of Central Excise & Customs (Appeals), Kanpur)

For approval and signature:

**Hon'ble Mr. Anil Choudhary, Member (Judicial)**

and

**Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)**

|    |                                                                                                                                      |      |
|----|--------------------------------------------------------------------------------------------------------------------------------------|------|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         | No   |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | Yes  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | Seen |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     | Yes  |

**Commissioner of Central Excise, Kanpur**

**Appellant**

**Vs.**

**Matador Foam, Bajrang Foam &**

**Sheetal Foam,**

**Respondents**

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)

None,

for Appellant

for Respondent

**CORAM:**

**Hon'ble Mr. Anil Choudhary, Member (Judicial)**

**Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)**

Date of Hearing : 07/07/2016  
Date of Decision : 07/07/2016

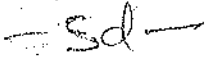


Final ORDER NO. 70370-70372/2016

Per: Anil Choudhary

Heard the learned A.R. for Revenue. Appeals are disposed off as withdrawn under the litigation policy, as prayed, without entering into merits of the case.

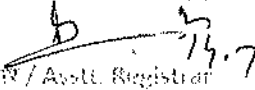
(Dictated in Court)

  
(ANIL G. SHAKKARWAR)  
MEMBER (TECHNICAL)

  
(ANIL CHOUDHARY)  
MEMBER (JUDICIAL)

akp

प्रमाणित प्रतिलिपि / Certified True Copy

  
सहायक पंजीकरण / Asstt. Registrar  
सीमा शुल्क, एम.जी. मार्ग एवं सेवा कर  
अपील अधिकरण / (C.E.S.T.A.T.)  
38, एम.जी. मार्ग, इलाहाबाद-211001  
38, M. G. MARG, ALIHAABAD-211001